

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 536/252/ND/2018

In the matter of:

ECAK Consultants Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 05.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant :
For the Respondent : Ms. Kusum Yadav,
Company Prosecutor
For the IT :

ORDER

None has appeared for the appellant. In the interest of Justice,
matter is adjourned to 03.10.2018.

Sd/-

Mukesh

**(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**

